

st- 35/87
O.A. 52/87

Office Notes, Office Memorandum, of Tribunal's Orders
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Per Tribunal

Fixed for admission hearing on 3.2.87

noted

Maha
23/11/87
(Applicant)

Dy. Registrar

3-2-87

Heard the applicant
in person. He states that
he wishes to withdraw the application.
The application is
disposed of as "withdrawn"
by the applicant.

He may come to this
Tribunal, if the decision
of the appellate authority
goes against him, if so
advised and file a fresh
application.

Order copies dt. 6/2/87 are
served on the applicant and
R. No. 2 on 11/2/87.

Al
10/2/87

Order copy dt 9/2/87 served
on R. No. 1 on 7/3/87.

P
9/2/87

